



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT ON **27-08-2020 (THURSDAY)**:-

THE BELOW MENTIONED CASES LISTED ON **27-08-2020** ARE RE-POSTED AS FOLLOWS TO BE TAKEN UP VIA REMOTE VIDEO CONFERENCING:

NAME OF THE HON'BLE JUDGE	ITEM NO. & HON'BLE COURT	DATE
HON'BLE MR. JUSTICE A.M. BUJORBARUA.	1. ITEM NOS. 2, 4 TO 8 OF HON'BLE MR. JUSTICE A.M. BUJORBARUA.	27-08-2020
HON'BLE MR. JUSTICE P.K. DEKA	1. ITEM NOS. 1 AND 2 OF HON'BLE MR. JUSTICE P.K. DEKA.	27-08-2020
HON'BLE MR. JUSTICE A.BORTHAKUR	1. ITEM NO. 14 OF HON'BLE MR. JUSTICE A.BORTHAKUR.	28-08-2020
HON'BLE MR. JUSTICE S.K. MEDHI	1. ITEM NO. 4 OF HON'BLE MR. JUSTICE S.K. MEDHI.	27-08-2020
HON'BLE MR. JUSTICE M.CHOUDHURY	1. ITEM NO. 2 OF HON'BLE MR. JUSTICE M.CHOUDHURY.	27-08-2020
HON'BLE MR. JUSTICE P.J. SAIKIA	1. ITEM NOS. 8 AND 9 OF HON'BLE MR. JUSTICE P.J. SAIKIA.	27-08-2020

BY ORDER

Dated, Guwahati the 26th August, 2020